

(13)

Central Administrative Tribunal  
Principal Bench: New Delhi

R.A. No. 126/2002 In  
O.A. No. 326/2001

This the 9th day of July, 2002

Hon'ble Shri V.K. Majotra, Member (A)  
Hon'ble Shri Shanker Raju, Member (J)

Shri B.D. Sharma  
S/o Shri N.D. Sharma,  
R/o Qtr. No. 108/111,  
N.H.4, Faridabad, Haryana.

-Applicant

(None Present)

Versus

1. Union of India  
Through, the Defence Secretary,  
Ministry of Defence,  
South Block, New Delhi.
2. The Chief of the Air Staff,  
Air Head Quarters, Vayu Bhawan,  
New Delhi.
3. Air Officer Chief-in Command  
Maintenance Command,  
Air Force, Nagpur.
4. Commanding Officer No.56, ASP,  
Air Force Station,  
Faridabad.
5. D.P.A. (Shri J.H. Gadkar)  
Air Headquarters, Vayu Bhawan,  
New Delhi.
6. J.D.P.C. (Smt. Dayal Ray),  
Air Head Quarters, Vayu Bhawan,  
New Delhi.

-Respondents

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Member (A)

None present on behalf of the applicant despite revised call. We have proceeded to dispose of this R.A. on considering the pleadings made in the R.A.

2. OA-326/2001 was dismissed on 1.4.2002. The reason for its dismissal has been described in the

order. Through this Review Petition, the applicant is attempting at re-arguing the case which is beyond the scope and ambit of a Review Petition. The Review Petition is, therefore, dismissed.

*S.Raju*

(Shanker Raju)  
Member (J)

*V.K. Majotra*

(V.K. Majotra)  
Member (A)

cc.